

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF HIMACHAL
PRADESH TO BE HELD FROM 17.11.2018 AT CHANDIGARH**

Date : 17th Nov 2018 (Saturday)
(Sr. No. 1-till last)
Time : 2:00 P.M.

VENUE

**INCOME TAX APPELLATE TRIBUNAL (ITAT)
KENDRIYA SADAN, SECTOR-9-A,
CHANDIGARH-160009.**

BY SPEED POST

Sr.No. 1

F. No. N-11013/8238/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sudhir Kumar Gupta, **Advocate**
Sh. Yash Pal Arya
Ward No.4, V.P.O. Nurpur, Distt. Kangra, H.P.-
176202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F. No. N-11013/8239/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Himant Singh Rathaur, **Advocate**
Sh. Amar Singh
Vill. Horha, P.O. Kathog, Teh. Theog, Distt.
Shimla, H.P.-171212

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.12/19.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

F. No. N-11013/8240/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sukrit Sharma, **Advocate**
Sh. Sham Sunder Sharma
Vpo Chhiyal Kanyal Road, Teh. Manali, Distt.
Kullu, H.P.-175131

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

F. No. N-11013/8241/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Pawan Kumar Sharma, **Advocate**
Sh. Karam Chand Sharma
Vill. Badukhar, P.O. Bahadpur, Indora, Dist.
Kangra, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

F. No. N-11013/8242/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Gaurav Naresh Sood, **Advocate**
Sh. Naresh Kumar Sood
H.No.190, Gandhi Nagar, Dhalpur, Teh. & Dist.
Kullu, H.P.-175101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

F. No. N-11013/8243/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Kushal Chanta, **Advocate**
Sh. Laiq Ram
H.No.59/4, Nr. Main Post Office, The Mall, Solan
Teh. & Distt. Solan, H.P.-173212

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

F. No. N-11013/8244/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Gianchand Kainthla, **Advocate**
Sh. Anant Ram Kainthla
Kainthla Bhawan (Gaham)P/O Kamlanagar
Sanjauli Shimla Hp-171006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

F. No. N-11013/8245/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. B. Nandan Vasishtha, **Advocate**
Sh. Sarup Chand Vasishtha
Flat No-1202, Basant Vihar Near
Parimal, Kusumpati, Shimla Hp-171009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

F. No. N-11013/8246/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vijay Kumar Choraria, **Advocate**
Sh. Lt.Sh.Kantilal
Chacha Inder Building,Village & Po. Dharampur
Tehsil.Kasaula,Distt. Solan H.P.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

F. No. N-11013/8247/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Harnek Singh, **Advocate**
Sh. Daulat Singh
V.P.O. Jagnoli Tehsil Fatehpur Distt. Kangra H.P.-
176025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.13/26.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

F. No. N-11013/8248/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Subhash Chand, **Advocate**
Sh. Late.Sh.Devi Saran
Vermani Bhawan, Near Sunder
Cinema,P.O.Sapruon Tehsil & Distt.Solan H.P.-
173211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

F. No. N-11013/8249/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Shyam Singh, **Advocate**
Sh. Late. Shiv Ram
Shiv Murti Bhawan Jais Post Office Jais Tehsil
Theog Distt. Shimla H.P.171201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

F. No. N-11013/8250/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Desh Gautam, **Advocate**
Sh. Jagdish Chand
Idi- Ish House, Raj Thakur Building Near Urdu
Teaching & Training Centre, Saproon, Tehsil &
Distt.Solan Solan City H.P.-173212

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

F. No. N-11013/8251/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Suraj Prakash Tikkoo, **Advocate**
Sh. Lt. Som Nath Tikkoo
Near M.C. Building Delhi Gate, Gobindgadh
Nahan, Distt. Sirmaur, H.P.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

F. No. N-11013/8252/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Dinesh Kumar, **Advocate**
Sh. Durga Lal
H.No.122/2 Purani Mandi Tehsil Sadar
Distt.Mandi Hp-175001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 16

F. No. N-11013/8253/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Surender Kumar, **Advocate**
Sh. Ranjeet Singh
Vill. Nouru Po. Bhaugrotu Tehsil-Balh
Distt.Mandi Hp-175021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

F. No. N-11013/8254/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vipin Awasthi, **Advocate**
Sh. Prakash Chand Awasthi
Vpo Gagah, Po.Gagah Tehsil.Balh, Distt.Mandi Hp-
175006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 18

F. No. N-11013/8255/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Kulwant Singh Katoch, **Advocate**
Sh. Parma Nand Katoch
Village Namb, PO Jabli, Tehsil Kasauli &
Distt.Solan HP-173209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

F. No. N-11013/8256/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Amar Chand, **Advocate**
Sh. Ram Nath
Village Tharman Post Office Neroli Tehsil &
Distt.Kullu HP-175101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 20

F. No. N-11013/8257/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Rakesh Bodh, **Advocate**
Sh. Lt.Sh.Ram Chand
Village Bhuntar Post Office Bhuntar Tehsil
Bhuntar Distt.Kullu HP-175125

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

F. No. N-11013/8258/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Shivani Sharma, **Advocate**
Sh. Lt.Sh.Ramesh Sharma
Village Chhoyal.Post Office Khokhan Tehsil
Bhuntar Distt. Kullu HP-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

F. No. N-11013/8259/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Kamlesh, **Advocate**
Sh. Moti Ram
D.S.General Store Ghanahalli Tehsil Distt. Shimla
Hp-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 23

F. No. N-11013/8260/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vijay Kumar Sandhu, **Advocate**
Sh. Rasila Ram
Village Nanawin. Po. Malangar Tehsil & Sub
Division Bangana Distt.UNA HP-174308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 24

F. No. N-11013/8261/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vipin Awasthi, **Advocate**
Sh. Prakash Chand Awasthi
V.P.O Gagal, Tehsil Balh, Distt. Mandi 175006
Hp

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 25

F. No. N-11013/8262/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Raj Kumar, **Advocate**
Sh. Damodar Dass
Near Pwed Workshop Shamshi Po. Shamshi
Tehsil Bhunter Kullu Hp_175126

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 26

F. No. N-11013/8263/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Rakesh Kumar, **Advocate**
Sh. Mangat Ram
Vpo, Satother Teshil Amb Distt.Una Hp-174302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 27

F. No. N-11013/8264/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. Priyanka Arya, **Advocate**
Sh. Sahi Ram Arya
Arya Niwas, Shakti Nagar Jaunaji Road SOLAN,
HP-173212

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 28

F. No. N-11013/8265/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Gopal Dass, **Advocate**
Sh. Durga Ram
Village Bhurjani P.O. Bhararighat Tehsil Arki,
Solani Hp-173235

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 29

F. No. N-11013/8266/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Puneet Shukla, **Advocate**
Sh. Sh. O.P. Shukla
House No.202 Village Shurad P.O. Khokhan
Tehsil Bhunter District Kullu, Hp-175101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 30

F. No. N-11013/8267/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sanjeev Kumar, **Advocate**
Sh. Uttam Chand
Vill & Po. Agahar, Tehsil Fatehpur Distt.Kangra
Hp-176058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 31

F. No. N-11013/8268/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vikrant Thakur, **Advocate**
Sh. Inder Singh Thakur
Thakur Complex, Opp. Old DC Office, The Mall
Solani HP-173212

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 32

F. No. N-11013/8269/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sandeep Sehra, **Advocate**
Sh. Lt.Sh. Duni Chand Sehra
Village Kursan Psot Office, Chanaur Tehsil,
Indora Distt.Kangra Hp-176401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 33

F. No. N-11013/8270/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Neelam Kumar Bhardwaj, **Advocate**
Sh. Mast Ram Bhardwaj
Village-Dinam Po Bharighat Tehsil Arki
Distt.Solan Hp-173235

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 34

F. No. N-11013/8271/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Manoj Kumar, **Advocate**
Sh. Ramji Dass
Village Gadhyani Po. Rakhah Tehsil Sarkaghat
Distt.Mandi Hp-175042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 35

F. No. N-11013/8272/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. Asha Devi Sharma, **Advocate**
Sh. Prithvi Chand
Vill. Kunwin Po. Kaswar Tehsil Barsar
Distt.Hamirpur Hp-174305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 36

F. No. N-11013/8273/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Roop Lal, **Advocate**
Sh. Bhagat Ram
Vill. Patta P.O Kallar Tehsil.
Sadar, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 37

F. No. N-11013/8274/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Daljit, **Advocate**
Sh. Nand Lal
Vill. Mehan P.O. Chandpur Tehsil.
Sadar, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 38

F. No. N-11013/8275/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sanjeev Kumar, **Advocate**
Sh. Sunder Lal
Vpo Kandroul Tehsil. Sadar ,Bilaspur,Himachal
Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 39

F. No. N-11013/8276/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Anil Kumar, **Advocate**
Sh. Prabhu Ram
Vpo Bhapral Tehsil Ghumarwin
,Bilaspur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 40

F. No. N-11013/8277/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sarvesh Mankotia, **Advocate**
Sh. Satdev Singh Mnkotia
Vill Kehrian Vill Kehrian Po
Jawali,Kangra,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 41

F. No. N-11013/8278/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Mukesh, **Advocate**
Sh. Lal Singh
House No 40 D Ward No 9 Dholra Road Diara
Sector,Bilaspur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 42

F. No. N-11013/8279/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Dhiraj Kumar, **Advocate**
Sh. Madan Lal
Vpo Trilokpur, Teh Jawali, Distt. Kangra H.P
Tehsil Jawali Distt. Kangra Hp, Kangra, Himachal
Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 43

F. No. N-11013/8280/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Surjit Kumar, **Advocate**
Sh. Rattan Chand
Village Fatehpur Post Office And Tehsil Fatehpur
,KANGRA,HIMACHAL PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 44

F. No. N-11013/8281/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. Meena Kumari, **Advocate**
Sh. Puran Singh
Vill Mahardhar Po Kotmorse Tehsil Sadar Distt
Mandi Hp ,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 45

F. No. N-11013/8282/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Neeraj Kumar, **Advocate**
Sh. Shiv Dyal
Mohalla Obri P.O. Sultanpur Tehsil
Chamba,Chamba,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 46

F. No. N-11013/8283/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Deepak, **Advocate**
Sh. Ganga Ram Thakur
Village Patyani P.O. Brikhmani Teh. Balh
,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 47

F. No. N-11013/8284/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. NEEL PATHAK, **Advocate**
Sh. Ved Prakash
Vill. Lunapani P.O. Bhangrotu Distt Mandi
,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 48

F. No. N-11013/8285/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Navneet Vashista, **Advocate**
Sh. Roop Lal Vashista
Opposite Court Complex, Chachyot At Gohar,
Tehsil Chachyot, Distt. Mandi, Hp
,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 49

F. No. N-11013/8286/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Anup Chand Bhatia, **Advocate**
Sh. Sarwan Dass Bhatia
Vill. Oel P.O. Bilaspur Tehsil.
Sadar, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 50

F. No. N-11013/8287/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Shashi Kant, **Advocate**
Sh. Dhani Ram
Vilalge Bhalwan P.O. Upper Behli Tehsil Sunder
Nagar Distt Mandi ,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 51

F. No. N-11013/8288/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Amar Chand, **Advocate**
Sh. Narotam Ram Thakur
Village Ghanghar P.O. Jhungi Teh. Sundernagar
Distt Mandi ,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 52

F. No. N-11013/8289/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Chetan Sharma, **Advocate**
Sh. Tek Chand
Village Suplaid Po Gohar Tehsil Chachyot Distt
Mandi,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 53

F. No. N-11013/8290/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. SAROJ, **Advocate**
Sh. Hari Singh
Village Harwani Po Upper Behli Teh Sunder
Nagar ,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 54

F. No. N-11013/8291/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Anupam Shandilya, **Advocate**
Sh. Kashmiri Lal Shandilya
Village Gohar Po Paujgain Teh. Sadar
,Bilaspur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 55

F. No. N-11013/8292/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Raj Kumar, **Advocate**
Sh. Parkash Chand
Vill Manwa Po Kothipura Teh. Sadar Bilaspur
,Bilaspur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 56

F. No. N-11013/8293/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. KUMARI VARSHA THAKUR, **Advocate**
Sh. Amrit Lal
Ward No.4 Kalas P.O And Teh. Sarkaghat Distt
Mandi ,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 57

F. No. N-11013/8294/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Pushpender Singh, **Advocate**
Sh. Amin Chand Verma
Village Bhadarnoo Po And Teh. Karsog Distt
Mandi ,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 58

F. No. N-11013/8295/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Shashi Kamal Sharma, **Advocate**
Sh. Kripal Sharma
Village And Post Office Khudla Teh. Baldwara
,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 59

F. No. N-11013/8296/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vijay Sharma, **Advocate**
Sh. R L Sharma
Jalap Niwas Village Kyana Po Chandpur Teh.
Sadar ,Bilaspur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 60

F. No. N-11013/8297/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sanjay Kumar, **Advocate**
Sh. Dina Nath
V.P.O. Bir, Tehsil Baijnath Distt Kangra
,Kangra,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 61

F. No. N-11013/8298/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Shanti Bhushan Nalin, **Advocate**
Sh. Roop Lal Sharma
Vpo And Teh. Ghumarwin ,Bilaspur,Himachal
Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 62

F. No. N-11013/8299/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Gopal Krishan, **Advocate**
Sh. Shanti Swaroop
Village Banda P.O. And Teh. Rakkar Distt Kangra
H.P. ,Kangra,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 63

F. No. N-11013/8300/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sharma Vivek, **Advocate**
Sh. S.P.Sharma
Iind Floor Shashi Niwas Sunny Side Solan Hp
,Solan,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 64

F. No. N-11013/8301/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Munish Kumar Thakur, **Advocate**
Sh. Devender Singh Thakur
Village Kotli P.O. And Tehsil Rajgarh Distt
Sirmour ,Sirmaur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 65

F. No. N-11013/8302/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Abhishek Sharma, **Advocate**
Sh. Gaya Prasad
Mandir Marg Jawalamukhi Distt Kangra
,Kangra,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 66

F. No. N-11013/8303/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Hoshiar Singh, **Advocate**
Sh. Dharam Singh
Vpo Deoli Teh. Ghanari Distt. Una Hp
,Una,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 67

F. No. N-11013/8304/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vikas Sharma, **Advocate**
Sh. Dina Nath Sharma
Hno 194 Ward No 11 Tarna Road Tehsil
Sadar, Mandi, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 68

F. No. N-11013/8305/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Amit Sharma, **Advocate**
Sh. Late Sh. Surinder Lal Sharma
House Number 113, Ward No.5, Brij Nagar,
Sukhdev Niwas, ,HAMIRPUR,HIMACHAL
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 69

F. No. N-11013/8306/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bhagish Sharma, **Advocate**
Sh. Sh. J C Sharma
Mig 41 H.B.Colony
Hamirpur, Hamirpur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 70

F. No. N-11013/8307/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Manu Sharma, **Advocate**
Sh. Rajinder Sharma
81_9 Garud Samriti Hospital Road Solan
,Solan,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 71

F. No. N-11013/8308/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sunil Kumar, **Advocate**
Sh. Sh. R D Kaundal
House No.111 Ward No.8 Naya Nagar
Hamirpur,HAMIRPUR,HIMACHAL PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 72

F. No. N-11013/8309/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. KUMUD THAKUR, **Advocate**
Sh. Vijay Thakur
Thakur Villa Village Ber Ki Ser, P.O. Chambaghat
Tehsil And Distt Solan Hp ,Solan,Himachal
Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 73

F. No. N-11013/8310/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vivek Sharma, **Advocate**
Sh. Sahdev Sharma
H.No.186_8 Near Police Chowki Mohalla
Gunnughat Nahan ,Sirmaur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 74

F. No. N-11013/8311/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Jawahar Lal, **Advocate**
Sh. Shamsheer Jung
Village Patlion Post Office Bata Mandi Tehsil
Paonta Sahib, Sirmaur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 75

F. No. N-11013/8312/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Neeraj Kaushal, **Advocate**
Sh. Ashani Kumar
Village Reengh Post Office Gandhroli, Tehsil
Fatehpur ,Kangra,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 76

F. No. N-11013/8313/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Naresh Kumar Chauhan, **Advocate**
Sh. Mundi Ram Chauhan
H N 228, Ward No 12 Devinagar Paonta
Sahib,Sirmaur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 77

F. No. N-11013/8314/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Nikhil Sarin, **Advocate**
Sh. Nilamber Dev
H No 175,A Ward No 5 Yamuna Vihar Colony
Paonta Sahib,Sirmaur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 78

F. No. N-11013/8315/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Shashi Pal Chaudhary, **Advocate**
Sh. Gorkhoo Ram
Village Bain Kuan Post Office Jamniwala Paonta
Sahib,Sirmaur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 79

F. No. N-11013/8316/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. NEELAM GUPTA, **Advocate**
Sh. Sh. Brij Lal Gupta
Neelam Gupta Wife Of Sh. Rohit Gupta R.O,
V.P.O Salogra District Solan, Himachal
Pradesh,Solan,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 80

F. No. N-11013/8317/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Kartik Kumar, **Advocate**
Sh. Sh. Rajinder Kumar
Harsidhi Kunj North Oak
Sanjauli, Shimla, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 81

F. No. N-11013/8318/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Atul G. Sood, **Advocate**
Sh. Gian Prakash Sood
Chamber No. 217 Vidhi Nikunj Lawyers
Chambers Hp High Court, Shimla, Himachal
Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 82

F. No. N-11013/8319/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Vineet Vaid, **Advocate**
Sh. Dev Raj Vaid
Mohalla Hardaspura , P.O Hardaspura Chamba
Town , Himachal Pradesh ,Kinnaur,Himachal
Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 83

F. No. N-11013/8320/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Abhay Kant Aggarwal, **Advocate**
Sh. Prem Chand Aggarwal
Upstairs Aggarwal Motors Gunnu Ghat, Nahan,
Distt. Sirmour, Hp, Sirmaur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 84

F. No. N-11013/8321/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Mohd Vaseem, **Advocate**
Sh. Lliyakat ALI
Vpo Misserwala Tehsil Paonta Sahib Distt
Sirmour Hp ,Sirmaur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 85

F. No. N-11013/8322/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Aditya Mohan Kashyap, **Advocate**
Sh. Purnendra Mohan
H.No.185, Roura Sect.2 Tehsil Sadar
,Bilaspur,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 86

F. No. N-11013/8323/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Rajdeep, **Advocate**
Sh. Sh. Vyom Prakash
Village Phalwara P.O. Karoa
Dehra,Kangra,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 87

F. No. N-11013/8324/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sanjay Thakur, **Advocate**
Sh. Hans Raj
House No 14 Ward No 7 Behar Po Sarkaghat Teh
Sarkaghat, Mandi, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 88

F. No. N-11013/8325/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sunil Chauhan, **Advocate**
Sh. Rikhi Raj Chauhan
H No 434 Ward No 1 Below Degree College
Ground Anu Hamirpur ,Hamirpur,Himachal
Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 89

F. No. N-11013/8326/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Rajinder Kumar Mahajan, **Advocate**
Sh. Lal Man Singh
H.No. Hig.15 Housing Board Colony Bhuli
Mandi ,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 90

F. No. N-11013/8327/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sushil Kumar, **Advocate**
Sh. Amar Nath
Village Kuvant PO Jahallan Tehsil Nadaun Distt
Hamirpur ,HAMIRPUR,HIMACHAL PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 91

F. No. N-11013/8328/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bharat Singh Banyal, **Advocate**
Sh. Baldev Singh
Kunalag Ward Sarkaghat Po Sarkaghat Teh
Sarkaghat, Mandi, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 92

F. No. N-11013/8329/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bhupesh Kumar, **Advocate**
Sh. Krishan Kumar
Vill Aaran Po Katindhi Tehsil
Sadar, Mandi, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 93

F. No. N-11013/8330/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bishan Singh, **Advocate**
Sh. Dhani Ram
Village Tharman Seri Po Neoli Tehsil
Kullu, Kullu, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 94

F. No. N-11013/8331/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Rohit Shyam, **Advocate**
Sh. S.L Shyam
Village Shilaroo, P.O Shilaroo, Tehsil. Theog Do
Do,SHIMLA,HIMACHAL PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 95

F. No. N-11013/8332/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Happy Kango, **Advocate**
Sh. Rajinder Kango
Ward No. 8 House No. 152 Teh Distt Hamirpur
Hp, Hamirpur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 96

F. No. N-11013/8333/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Virender Singh Kanwar, **Advocate**
Sh. Sh. Dlip Singh Kanwar
Kanwar Building Shadiana Road, Shalli Bazar,
Theog Do Do, SHIMLA, HIMACHAL PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 97

F. No. N-11013/8334/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Naveen Negi, **Advocate**
Sh. Chander Lal Negi
354 Ward No 1 Kundan Ka Bagh
Nahan, Sirmaur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 98

F. No. N-11013/8335/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Muneesh Kumar, **Advocate**
Sh. Chaudhari Ram
Vpo Gopalpur Teh Sarkaghat Distt
Mandi,Mandi,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 99

F. No. N-11013/8336/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Arvind Kumar Sharma, **Advocate**
Sh. Sh. Murlidhar Shastri
V.P.O Bari, Tehsil. Jaswan, Distt. Kangra Do
Do, KANGRA, HIMACHAL PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 100

F. No. N-11013/8337/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Naveen Patial, **Advocate**
Sh. Kamal Singh Patial
Ward No. 1 House No. 9 Hira Nagar Hamirpur
Hp, Hamirpur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 101

F. No. N-11013/8338/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Anil Sharma, **Advocate**
Sh. Jagan Nath Sharma
Ward No. 6 Near Shiv Mandir
Dehra, Kangra, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 102

F. No. N-11013/8339/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Babu Ram, **Advocate**
Sh. Sukh Ram
Vpo Harnora Sadar Distt.
Bilaspur, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 103

F. No. N-11013/8340/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Gopal, **Advocate**
Sh. Nathu Ram
Village Nal Post Office Raghunathpura Tehsil.
Sadar, Distt. Bilaspur, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 104

F. No. N-11013/8341/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Manoj Kumar, **Advocate**
Sh. Mahender Kumar
Vill. Tihri P.O. Chandpur Teh. Sadar, Distt.
Bilaspur, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 105

F. No. N-11013/8342/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Jaspal Sharma, **Advocate**
Sh. Prem Dass Sharma
Vill Sasan Po Jhaniari Devi Teh. Distt Hamirpur
Hp, Hamirpur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 106

F. No. N-11013/8343/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Shashi Paul Kaushal, **Advocate**
Sh. Sh. Sita Ram
VILLAGE AND POST OFFICE SLAPPER, TEHSIL
SUNDERNAGAR Do Do,MANDI,HIMACHAL
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 107

F. No. N-11013/8344/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Chaman Lal, **Advocate**
Sh. Gian Chand
Ward No 2 Ramnagar Po Sarkaghat Teh
Sarkaghat, Mandi, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 108

F. No. N-11013/8345/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sapna, **Advocate**
Sh. Dhani Ram
Vill. Bharjwanu, P.O. Jugahan, Tehsil Sunder
Nagar Distt. Mandi H.P.,Mandi,Himachal
Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 109

F. No. N-11013/8346/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Het Ram, **Advocate**
Sh. Gehru Ram
Vill Tandi P O Tandi Teh Banjar Distt
Kullu,Kullu,Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 110

F. No. N-11013/8347/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Umesh Sharma, **Advocate**
Sh. Om Prakash
V.P.O. Kuthera Teh Ghumarwin Distt
Bilaspur, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 111

F. No. N-11013/8348/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Kuldeep Kumar Lakhanpal, **Advocate**
Sh. Roop Lal
Vill. Tikkari P.O. And Teh Ghumarwin Distt.
Bilaspur, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 112

F. No. N-11013/8349/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bharat Banyal, **Advocate**
Sh. Baldev Singh
Ward No 5 Kunalag Po Sarkaghat Teh
Sarkaghat, Mandi, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 113

F. No. N-11013/8350/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Sunil Kumar, **Advocate**
Sh. Inder Dev Sharma
Near Civil Hospital Ghumarwin Teh Ghumarwin
Distt. Bilaspur, Bilaspur, Himachal Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY